Business Advisory Committee presented to the House on the 15th March, 1993".

The motion was adopted.

MR. SPEAKER: Now, we adjourn the house to meet again at 2.25 p.m.

13.25 hrs.

The Lok Sabha then adjourned for Lunch till twenty five minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at twenty - nine minutes past Fourteen of the Clock

[MR. RAM NAIK in the Chair]

ARREST AND RELEASE OF MEMBERS

[English]

MR. CHAIRMAN: I have to inform the House that the hon. Speaker received the following wireless message, dated 16th March, 1993, from the Station House Officer, Chanakyapuri, New Delhi today:

"Shri Guman Mal Lodha, Member of Parliament, has been detained at 11.25 hours today, that is .16th March, 1993. under section 65 of the Delhi Police Act at 162, South Avenue, New Delhi."

14.30 hrs.

MATTERS UNDER RULE 377

Need to open a branch of Union (i) Bank of India at Moonnupeedika, district Trichur, Kerala

[English]

PROF. SAVITHRI LAKSHMANAN (Mukundapuram): Sir, Moonnupeedika is about 12 kilometres from Irinralakuda town

and there are frequent bus services touching Moonnupeedika. On completion of the two giant bridges at Chettuva and Kotteppuram, the importance of this area lving in the National Highway No. 17 has also increased . Large number of business establishments are functioning Moonnupeedika. Though it is traditionally a fishing hamlet, the area has developed considerably due to large number of persons. working in the Gulf countries and elsewhere. Agricultural activities have also increased simultaneously.

Opening of a branch of Union Bank of India at Moonnupeedika will definitely boost the locals as well as the Bankers in the financial field. Reserve Bank of India have laid down fresh guidelines in favour of the bankers for the opening of a branch in the ruraLareas.

I, therefore, urge upon the Central Government to open a branch of Union Bank of India at Moonnupeedika in Kerala.

(ii) Need to set up an oil refinery in Sagar district, Madhya Pradesh

[Translation]

SHRI ANAND AHIRWAR (Sagar): Sir, Sagar district of M. P. is industrially backward. This is the reason that unemployment goes on increasing in Sagar district and the entire Sagar division. No industry has been established here so far for the industrial development of the area due to which its economic development is zero. A survey for setting up an oil refinery in BinaAgasod was started and completed in time. The report recommends setting up of an oil refinery there.

Therefore, I would like to request the Central Government to expedite the work of establishing an oil refinery for the industrial and economic development of the local people and also to solve the problem of unemployment in the area.